

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: UTM ENGINEERING PRIVATE LIMITED Date of Commencement of Liquidation: 15-10-2020; List of Stakeholders as on Date: 31-12-2021; Name of IP: Mr. Kanti Mohan Rustagi; Process Number: 1; Last 5 digit of registration number: 10240

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date	4779019	3978152						NA
3	Secured financial creditors	3	82417626	3	80929890				Annexure 3
4	Unsecured financial creditors	2	69454904	1	32213774				NA
5	Operational creditors (Workmen)	0	0	0	0				NA
6	Operational creditors (Employees)	18	7256478	8	428040				NA
7	Operational creditors (Government Dues)	1	44788518	1	12069088				NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	8	29606342	8	23944833				NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	4	28080870	4	21275058				NA
Total		36	265582890	25	170860683	0		0	